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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

C.P.NO.203/2001  
IN  
O.A.NO.633/1999

Thursday, this the 7th day of June, 2001

Hon'ble Mrs. Lakshmi Swaminathan, Vice Chairman (J)  
Hon'ble Mr. S.A.T. Rizvi, Member (Admn)

Shri Rajvir Singh C/O Jaiveer Singh  
Pandit Surjit Singh, R/O H.No.306,  
Mohalla Gazipur Gaon,  
Delhi.

..Petitioner

(By Advocate: Shri T.C.Agarwal)

Versus

Shri Basharat Ahmed  
Director, Delhi Doordarshan Kendra,  
Akashvani Bhavan,  
Parliament Street, Delhi-1.

..Respondent

(By Advocate: Shri H.K.Gangwani with Shri S.M.Arif  
learned counsel through Shri Q.F.Rehman)

ORDER (ORAL)

By Hon'ble Mrs. Lakshmi Swaminathan, VC (J):-

We have heard the learned counsel for both the parties. Shri H.K.Gangwani, learned counsel has submitted a copy of the order dated 6.6.2001, which, he states, has been passed by them in compliance <sup>of P</sup> ~~with~~ the Tribunal's order dated 8.9.2000 in OA-633/1999. He has also submitted that the petitioner has been reengaged and has been continuing in service, which fact has been confirmed by Shri T.C.Agarwal, learned counsel.

2. The main contention of the learned counsel for the petitioner is that the petitioner has been granted temporary status only w.e.f. 18.6.1998, although he has completed 240 days in 1997 itself. Therefore, he has contended that the aforesaid order passed by the respondents is not in compliance <sup>of P</sup> ~~with~~ the Tribunal's

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order dated 8.9.2000. We are unable to agree with this contention. Having regard to the directions contained in the Tribunal's order in Paragraph 7, namely, to grant the applicant temporary status/regularisation as per the Scheme of 10.9.1993, we are satisfied that the direction has been complied with by the respondents by passing the aforesaid order dated 6.6.2001, copy placed on record.

3. In the above-facts and circumstances of the case, CP-203/2001 is dismissed. Notices issued to the alleged contemnor <sup>are</sup> ~~are~~ discharged. File be consigned to the record room.

(d)

(Mr. S.A.T. Rizvi)  
Member (A)

/sunny/

Lakshmi Swaminathan  
(Mrs. Lakshmi Swaminathan)  
Vice Chairman (J)